

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 237
(IB)-244(ND)/2017
CA/235/2019, CA/246/2019

IN THE MATTER OF:

Indian Bank

... Applicant/Petitioner

Versus

M/s. Athena Demwe Power ltd

... Respondent

Under Section: 7 of IBC Code, 2016

Order delivered on 03.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. NPS Chawla, Mr. Sujoy Datta for RP, Mr. Brijesh Kumar Tamber on behalf of CoC, Sr. Adv Arun Kathpalia, Adv. Medha Sachdev, Adv. Deeksha Gupta, Adv. Avinash Mathews and Adv. Kauser Husain, for Applicant NECL

ORDER

The matter is partly heard. List the matter on 05.02.2021 after lunch as a first case.



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)